

COURT NO. 3**THE HONOURABLE SRI JUSTICE B V L N CHAKRAVARTHI****To be Heard on Friday The 25th day of July 2025(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY</u>					
1	CRLA/7608/2025/ (Filing No.) IA 1/2025 Spl Leave Petition IA 2/2025 Condone Delay in Rep	CHARBEL INDIA Vs STATE OF ANDHRA PRADESH	D V Madhusudhan Rao	-	
2	CRLA/8701/2025/ (Filing No.) IA 1/2025 Spl Leave Petition	DASARI DHANA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	ETUKURI MADHU MURTHY	-	
3	CRLA/9585/2025/ (Filing No.) IA 1/2025 Leave Petition	KOTA NAGA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY		KRISHNA

COURT NO. 3
THE HONOURABLE SRI JUSTICE B V L N CHAKRAVARTHI

To be Heard on Friday The 25th day of July 2025(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
4	CRLA/129/2023	SRI VENKATESWARA FERTILIZERS Vs P.RAGHAVENDRA REDDY	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	KURNOOL
5	CRLA/150/2023 IA 2/2023 Condone Delay Petition	SHAIK AFROZE Vs THE STATE OF ANDHRA PRADESH	NAIDU SIVA RAMA KRISHNA	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
6	CRLA/183/2023	KAKI YESAMMA Vs NELAPATI MAYDARI	KOPPARTHI SUMATHI	NIMMAGADDA REVATHI PUBLIC PROSECUTOR	PRAKASAM
7	CRLA/239/2023	JOSYULA PRABHAKARA SASTRY Vs VEMULA NARASIMHA RAO	P NAGENDRA REDDY	PUBLIC PROSECUTOR	KRISHNA
8	CRLA/244/2023	JUTURU PEDDA VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	THATHIREDDY ASHOK SRIVASTAVA	PUBLIC PROSECUTOR (AP)	KURNOOL
9	CRLA/719/2023 IA 3/2023 Condone Delay Petition	M. NAGARAJU Vs B SRINIVASULU	KALANGI SUMALATHA	PUBLIC PROSECUTOR	KURNOOL
10	CRLA/722/2023 IA 3/2023 Condone Delay Petition	Y. SRIRAMULU Vs RAVI BALAJI	M.V.RAMANA KUMARI	PUBLIC PROSECUTOR	CHITTOOR
11	CRLA/746/2023	CH.N.V. ANURADHA KUMARI Vs THE STATE OF ANDHRA PRADESH	RAVI BABU JONNALAGADDA PHANI TEJA CHERUVU	PUBLIC PROSECUTOR (AP) AKULA VAMSI KRISHNA	KRISHNA
12	CRLA/767/2023	V.S.BALAKRISHNA Vs M.INDIRA	D SESHASAYANA REDDY	PUBLIC PROSECUTOR	CHITTOOR
13	CRLA/779/2023	GURRAM VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	PUBLIC PROSECUTOR (AP)	KRISHNA
14	CRLA/780/2023 IA 2/2023 Condone Delay Petition	ELURI RAM MOHAN Vs THE STATE OF ANDHRA PRADESH	MARRI VENKATA RAMANA	PUBLIC PROSECUTOR (AP)	KRISHNA
15	CRLA/903/2023 IA 2/2023 Condone Delay Petition	MAADHU SAMATHA Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR (AP)	KRISHNA
16	CRLA/979/2023 IA 2/2023 Condone Delay Petition	THE STATE OF ANDHRA PRADESH Vs BAGADI KURMA NAIKULU	PUBLIC PROSECUTOR (AP)	SHAIK MOHAMMED ISMAL	SRIKAKULAM
17	CRLA/515/2024 IA 2/2024 Bail (u/s 389(1))	THOTA DURGA MAHESH Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR	EAST GODAVARI

18	CRLA/741/2024 IA 2/2024 Bail (u/s 389(1))	BHUPATHI JAYA RAJU @ VASU DEVA RAO @ BHUMA Vs THE STATE OF ANDHRA PRADESH	DR SASTRY JANDHYALA	PUBLIC PROSECUTOR	KRISHNA
19	CRLA/117/2025 IA 3/2025 Suspension Petition	PANCHADI SUNIL KUMAR Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	VISAKHAPATNAM
20	CRLA/148/2025	DEVARAKONDA VIJAYKUMAR Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	PUBLIC PROSECUTOR	SPS NELLORE
21	CRLA/160/2025 IA 2/2025 Bail (u/s 389(1))	KILLO GENNU Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	VISAKHAPATNAM
22	CRLA/205/2025 IA 2/2025 Bail (u/s 430(1))	SINDHE SURENDRA KUMAR @ SURENDRA Vs THE STATE OF ANDHRA PRADESH	RAMA MURTY P V S A	PUBLIC PROSECUTOR My Lord, Paper Book placed in the Bundle.	KRISHNA
23	CRLA/372/2025	SANE VENKATA SIVA REDDY Vs GAJJALA AMARNATHA REDDY	P SRAVAN KUMAR REDDY	PUBLIC PROSECUTOR	ANANTAPUR
24	CRLA/375/2025	GOPALASETTY SURESH Vs THE STATE OF ANDHRA PRADESH	CHANGAVALLI SAIRAM	PUBLIC PROSECUTOR	VISAKHAPATNAM
25	CRLA/405/2025 IA 1/2025 Condone Delay Petition	XXXX Vs THE STATE OF ADHRA PRADESH	SARASCHANDRA BABU JAKKAMSETTY	PUBLIC PROSECUTOR	WEST GODAVARI
26	CRLA/459/2025 IA 2/2025 Suspension Petition	THAGARAPU NAGARAJU Vs THE STATE OF ANDHRA PRADESH	P A SESHU	PUBLIC PROSECUTOR	-

INTERLOCUTORY

27	CRLA/3044/2024/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Condone Delay Petition IA 3/2024 Condone Delay in Rep	DWARAMPUDI VIPUL AVINASH REDDY Vs TAMANAMPUDI NAGALAKSHMI	AKHILA NAIDU PANCHADI	JESU RATNA KUMAR NELATURI	EAST GODAVARI
28	CRLA/3824/2024/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Leave Petition IA 4/2024 Condone Delay Petition	DALAVAYI BALA VENKATA RAMANA KUMAR(DIED) Vs THE STATE OF ANDHRA PRADESH	ALAPATI LALITH NIKHIL	PUBLIC PROSECUTOR	GUNTUR
29	CRLA/3938/2024/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Condone Delay Petition	GANDHAM VENKATESWARA RAO Vs VEMURI KRISHNA ANJANEYULU	K K DURGA PRASAD		WEST GODAVARI

30	CRLA/4265/2024/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Condone Delay Petition	GADDAM VIJAYA KUMAR Vs THE STATE OF ANDHRA PRADESH	ROSEDAR S.R.A	K PALLAVI PUBLIC PROSECUTOR	SPS NELLORE
31	CRLA/4582/2024/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Condone Delay Petition	THE STATE OF ANDHRA PRADESH Vs DUDEKULA MADHU	PUBLIC PROSECUTOR (AP)	S V RUTHVIK	KURNOOL
32	CRLA/5375/2024/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Condone Delay Petition	BOYINA LAKSHMI KANTHAMMA Vs THE STATE OF ANDHRA PRADESH	BALAJI MEDAMALLI	SRICHARAN TELAPROLU	-
33	CRLA/5835/2024/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Condone Delay Petition	ARJUN VARADHAJI Vs THE STATE OF AP	T NAGARJUNA REDDY	PUBLIC PROSECUTOR	YSR KADAPA
34	CRLA/6320/2024/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Condone Delay Petition	OJILI ABBAI REDDY Vs AZMEERA RAMACHANDAR	G VIJAYA SARADHI		SPS NELLORE
35	CRLA/6627/2024/ (Filing No.) IA 1/2024 Spl Leave Petition IA 2/2024 Condone Delay Petition	M/S. GOKULAM CHIT AND FINANCE COMPANY(P) LTD. Vs U. SURESH	HABIBULLA SHAIK		SPS NELLORE
36	CRLA/6824/2024/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Condone Delay Petition	SMT KANURI KALPANA Vs JALAGADUGULA POLIPILLI	K JYOTHI PRASAD		VISAKHAPATNAM
37	CRLA/7987/2024/ (Filing No.) IA 1/2024 Spl Leave Petition IA 2/2024 Condone Delay Petition	STATE Vs TAMMIRAJU VENKATA MANGA RAO	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	T M K CHAITANYA	VISAKHAPATNAM
38	CRLA/8422/2024/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Condone Delay Petition	BIJAY AUTI SERVICESS Vs M/S HOLLY OFFSHORE LOGISTICS PRIVATE LIMITED	CHEEMALAPATI SURYANARAYANA SEKHAR		VISAKHAPATNAM
39	CRLA/346/2025 IA 1/2025 Bail (u/s 389(1))	KILLAKA MOHAN RAO ALIAS MOHAN Vs THE STATE OF ANDHRA PRADESH	TADDI NAGESWARA RAO	PUBLIC PROSECUTOR	VIZIANAGARAM
40	CRLA/2888/2025/ (Filing No.) IA 1/2025 Condone Delay Petition IA 2/2025 Leave Petition	DONTIREDDY SUDHA Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	PUBLIC PROSECUTOR	EAST GODAVARI
41	CRLA/3792/2025/ (Filing No.) IA 1/2025 Leave Petition IA 2/2025 Condone Delay Petition	ANAPU GAJA LAKSHMI Vs POLAKI PAPA RAO	DHANA RAJU GUNTU		VISAKHAPATNAM

42	CRLA/4467/2025/ (Filing No.) IA 1/2025 Leave Petition IA 2/2025 Condone Delay Petition	P RAMALINGESWARA KUMAR Vs S N V HARI PRAKASH BABU	SARMA C V S S	PUBLIC PROSECUTOR SIVAPRASAD REDDY VENATI	CHITTOOR
43	CRLA/4874/2025/ (Filing No.) IA 1/2025 Spl Leave Petition IA 2/2025 Condone Delay Petition	STATE REPRESENTED BY INSPECTOR OF POLICE-II Vs VELAVETI VENKATA SURENDRA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	BADETI VENKATA RATHNAM PUBLIC PROSECUTOR	KRISHNA
44	CRLA/7782/2025/ (Filing No.) IA 1/2025 Leave Petition IA 2/2025 Condone Delay Petition	GALIVALLI SIMHACHALAM Vs THE STATE OF ANDHRA PRADESH	RAMINENI SATISH BABU		KRISHNA
<u>FINAL HEARING</u>					
45	CRLA/716/2023 IA 1/2023 Bail (u/s 389(1))	PUJARI ESWARIAH Vs THE STATE OF ANDHRA PRADESH	AISHWARYA NAGULA	PUBLIC PROSECUTOR (AP)	ANANTAPUR
<u>FOR APPEARANCE</u>					
46	WP/45150/2018 IA 1/2018 Direction Petition	A. BRAHMAIAH Vs THE STATE OF ANDHRA PRADESH	M KESAVA RAO	GP FOR SCHOOL EDUCATION (AP)	SPS NELLORE
<u>FOR DISMISSAL</u>					
47	WP/3683/2018 IA 1/2018 Direction Petition	DR. M. NAGABHUSHAN REDDY Vs RAYALASEEMA UNIVERSITY	P V KRISHNAIAH	NIMMAGADDA VIJAYA SANTHI PASALA PONNA RAO SC FOR UGC	KURNOOL
<u>FOR HEARING</u>					
48	WP/23979/2018 IA 1/2018 Stay Petition	P. DASARATHUDU Vs APSRTC REPRESENTED BY ITS VICE CHAIRMAN AND MANAGING DIRECTOR APSRTC	A CHANDRAIHA NAIDU	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
49	WP/9352/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition	SMT. GEDDAM ARUNA KUMARI Vs STATE OF ANDHRA PRADESH	G RONALD RAJU	GP FOR HIGHER EDUCATION (AP) C SRINIVASA BABA K. R. RAGHAVENDRA RAO	KRISHNA
<u>ADMISSION (ENDOWMENTS)</u>					
50	WP/6281/2018 IA 1/2018 Suspension Petition IA 2/2018 Direction Petition	V.ANAND Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	GP FOR ENDOWMENTS (AP) ANUP Koushik KARAVADI B V SESA VENI	CHITTOOR
<u>ADMISSION (PANCHAYAT RAJ)</u>					
51	WP/13440/2018 IA 1/2018 Suspension Petition WP/39993/2018	B GUNNAYYA Vs THE STATE OF AP	SRINIVAS AMBATI	GP FOR PANCHAYAT RAJ RURAL DEV (AP) SPL C FOR NREGS(M S R CHANDRA MURTHY)	SRIKAKULAM
52	WP/39993/2018 IA 1/2018 Suspension Petition	PALEM RAMANJI REDDY Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR PANCHAYAT RAJ RURAL DEV (AP) SPL C FOR NREGS(M S R CHANDRA MURTHY) M S R CHANDRA MURTHY	GUNTUR
<u>ADMISSION (CENTRAL GOVT.)</u>					

53	WP/9523/2018 IA 1/2018 Direction Petition	KUNCHANAPALLI JAGA JAYA RAJU Vs THE CHIEF EXECUTIVE OFFICER ANDMANAGING DIRECTOR ANDHRA BANK	MD SALEEM	The Chief Executive Officer andManaging Director Andhra Bank T KOTESWARA RAO	VISAKHAPATNAM
<u>ADMISSION (APSRTC)</u>					
54	WP/43950/2018 IA 1/2018 Direction Petition	D.K. PRASAD Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	A G SATYANARAYANA RAO	SANISETTY VENKATESWARLU SC For APSRTC	KRISHNA
<u>INTERLOCUTORY (A P S E B)</u>					
55	WP/47768/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition CC/150/2019	P.VENKATESARLU Vs SOUTHERN POWER DISTRIBUTION COMPANY OF A.P.LIMITED	RANGARAJULA RAJASEKHARA RAO	V V SATISH (SC for APEPDCL) SRINIVASA RAO MADIRAJU	CHITTOOR
56	CC/150/2019	P VENKATESWARLU Vs M.M. NAIK	RANGARAJULA RAJASEKHARA RAO	V V SATISH (SC for APEPDCL)	CHITTOOR
<u>FINAL HEARING (A P S E B)</u>					
57	WP/19725/2012 WP/17244/2019	A.V. RAMA RAO Vs EASTERN POWER DISTRIBUTION COMPANY OF AP LTD.	MANIKANTESWARA RAO KOTHA	V V SATISH (SC for APEPDCL) M RAVINDRA My Lord, No Counter available	VISAKHAPATNAM
58	WP/17244/2019 IA 1/2019 Direction Petition	A.V. RAMARAO Vs A.P. EASTERN POWER DISTRIBUTION COMPANY OF AP LTD.	MANIKANTESWARA RAO KOTHA	V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
<u>INTERLOCUTORY (CORPORATIONS)</u>					
59	WP/6261/2018 IA 1/2018 Direction Petition	SHAIK ANWAR BASHA Vs A.P. EDUCATIONAL AND WELFARE INFRASTRUCTURE DEVELOPMENT CORPORATION	P V KRISHNAIAH	G V S KISHORE KUMAR GP FOR EDUCATION	YSR KADAPA
60	WP/13097/2018 IA 1/2018 Direction Petition	K.JANARDHANA REDDY Vs THE STATE OF ANDHRA PRADESH	M SHALINI	V CH NAIDU (SC FOR AP HOUSING CORP)	YSR KADAPA
<u>FINAL HEARING (CORPORATIONS)</u>					
61	WP/25893/2018 IA 1/2025 Leave Petition	M. NARSINGA RAO Vs M/S. HINDUSTAN PETROLEUM CORPORATION LIMITED	MSVS SUDHA RANI	A V S LAXMI	VISAKHAPATNAM
<u>ADMISSION (WOMEN & CHILD WELFARE)</u>					
62	WP/2572/2019 IA 1/2019 Suspension Petition	N M DEVI Vs THE STATE OF AP	B GEETA	GP FOR WOMEN DEV CHILD WELFARE	EAST GODAVARI
<u>INTERLOCUTORY (SOCIAL WELFARE)</u>					
63	WP/3151/2018 IA 1/2018 Direction Petition WP/3099/2018	V. MERAMMA Vs PRL.SECY. SOCIAL WELFARE (RS-1) DEPT.	M V VENU	GP FOR SOCIAL WELFARE (AP) P V RAMANA GP FOR FINANCE PLANNING	WEST GODAVARI
64	WP/3099/2018 IA 1/2018 Direction Petition	L.YESUPADAM Vs THE STATE OF A.P.	M V VENU	GP FOR SOCIAL WELFARE (AP) P V RAMANA GP FOR FINANCE PLANNING	WEST GODAVARI

INTERLOCUTORY (FACTORIES)

65	WP/42940/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	PONNADA PAVAN KUMAR Vs RASTRIYA ISPAT NIGAM LIMITED	T RAJINIKANTH REDDY	KIRAN KUMAR VADLAMUDI	VISAKHAPATNAM
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FINAL HEARING (LABOUR)

66	WP/20181/2019	M.DURGA PRASAD Vs THE DEPOT MANAGER	A G SATYANARAYANA RAO	VINOD KUMAR TARLADA (SC FOR APSRTC) GP FOR LABOUR Counter Affidavit vide WPUSR 780/2021 available	EAST GODAVARI
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FINAL HEARING (EDUCATION)

67	WP/18056/2019 IA 1/2019-Direction Petition	P. RAMA BUPAL NAIDU Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR SERVICES III	KURNOOL
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